

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 77-A/2016 with TP No. 77/397-398/NCLT/AHM/2016 (New)
CA No. 257/2014 with CP No. 39/397-398/CLB/MB/2014 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017**

Name of the Company: Tarjit Singh Batth & Ors.
V/s.
Bhuj Developers Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KUNJAL DALAL	PCS	Petitioner	K.A. Dalal
2.	Aayog doshi	Advocate	Respondent	Aayog

ORDER

Learned PCS Ms. Kunjal Dalal present for Petitioners. Learned Advocate Mr. Aayog Doshi present for Respondent.

Learned Counsel for Respondent represented that there are no further documents to be filed, as per the order dated 04.05.2017 Learned PCS appearing for the petitioners requested time to file written arguments.

List the matter on 05.09.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 29th day of August, 2017.